

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 46940/2019 in Criminal Appeal Nos. 280-281/2018

MANI RAM & ORS.

Appellants

VERSUS

STATE OF UTTAR PRADESH

Respondent

(FOR BAIL)

Date : 09-04-2019 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellants

Mr. Saroj Tripathi, Adv. (mentioned by)

Mr. Aftab Ali Khan, AOR

For Respondent

Mr. Kamlendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

On mentioning, the matter is taken on Board.

List the matter on 15.4.2019 before the
appropriate Bench as per the roster.

(Deepak Guglani)
Court Master

(Anand Prakash)
Court Master